

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2624/2004

New Delhi, this the 2nd day of May, 2006

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

Vijay Khanna
Director General (Research)
Drum Shaped Building
Vikas Sadan,
New Delhi-110002.

...Applicant.

(By Advocate – None)

Versus

1. Union of India
Through the Secretary
Ministry of Finance
Department of Revenue, North Block,
New Delhi.
2. Central Board of Direct Taxes
Through its Chairperson
Ministry of Finance,
Department of Revenue, North Block,
New Delhi.

... Respondents.

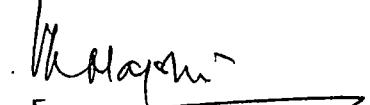
(By Advocate – None)

O R D E R (ORAL)

By Hon'ble Mr. V.K. Majotra, Vice-Chairman (A):-

None. No one had appeared on behalf of the applicant even yesterday. It seems that applicant, having retired from service on 30.6.2005, is no longer interested in pursuing the present case. As such, it is dismissed in default and for non-prosecution.


(Mukesh Kumar Gupta)
Member (J)


(V.K. Majotra)
Vice-Chairman (A)

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